

1	2	3	4	5	6	7	8
17.*	Govind Ballabh Pant Himalaya Paryavaran Evam Vikas Sansthan	To take care of Ecological & Environmental problems of the fragile region of Himalayas.		435.00	485.00	439.00	252.00
18.*	Integrated Action Oriented research, demonstration and Extension Projects for Himalayan Region	To conduct location specific research for problems of Resource Management of Himalayan Region		34.00	39.00	39.00	39.00

*Funds are released to the Institute, no statewise releases.

[English]

Pesticides

3619. SHRI NAMDEO DIWATHE : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Promotion of India's potential bogged down by country's red tapism-Related adulation for Pune Scientist" appearing in the "Indian Express" (Mumbai Edition) dated February 21, 1997;

(b) if so, the facts in this regard; and

(c) the reaction of the Government thereto?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) and (c) The news items refers to a herbal pesticide called 'Indiara' which is claimed to control major fungal diseases of grapes. 'Indiara' is a herbal extract containing diallyl disulphide, allyl propyl disulphide and allyl isothiocyanate which is included in the Schedule to the Insecticides Act.

Any chemical or substance included in the Schedule to the Insecticides Act and intended to be used as an insecticide is required to be registered by the Registration Committee constituted under Section 5 of the said Act. No application for registration of 'Indiara' is pending with the Registration Committee.

Children Racket

3620. SHRI BIJOY HANDIQUE :
SHRI DATTA MEGHE :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have probed into the racket in regard to the sending of children to the Gulf countries for the purpose of begging and camel race;

(b) if so, the progress made in the probe; and

(c) the steps taken/proposed to be taken to rehabilitate them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Task Force for Storage and Transportation Facilities

3621. SHRI YELLAIAH NANDI : Will the Minister of FOOD be pleased to state:

(a) whether the Food Corporation of India has formed a task force under the Planning Commission for a pilot project for better bulk storage and transportation facilities;

(b) if so, the main functions of the task force;

(c) whether any concrete efforts have been made by this task force for improving the storage and transportation;

(d) whether any recommendations have been made by the task force in this regard;

(e) if so, the details thereof; and

(f) the extent to which the task force has helped in checking the pilferage/wastage of foodgrains?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) No, Sir.

(b) to (f) Questions do not arise.

Unrecognised Voluntary Organisations

3622. SHRI MANENDRA SINGH BHATI : Will the Minister of WELFARE be pleased to state :

(a) the number of applications received from the unrecognised voluntary organisations engaged in the human welfare for recognition during 1994-95, 1995-96 and 1996-97;

(b) the number of organisations out of these recognised so far; and

(c) the steps proposed to be taken for an early decision on the pending applications?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Applications from unrecognised voluntary organisations are not entertained for assistance under the scheme of assistance with the Ministry of Welfare.

(b) and (c) Does not arise.